



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,3rd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - I) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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JUDGEMENT

4	Mat.App./33/2017 CAVT. NO. 284/2017 [AT 10:30 A.M.]	SMTI ARUNIMA BORA Versus SHRI PRADYUNNAJIT BORA	MR.B K DAS MR.A DEKA	MS.M BHATTACHARJEE MRA KUNDU FOR CAVEATOR MR.J TAMULI
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HEARING

5	WA/272/2018 CAVT. NO.0970/2018 FIXED	BIKASH SARMA Versus SMT DHARITRI KALITA AND 3 ORS	MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. K P PATHAK	GA, ASSAM MR. R M DEKA MR. D J DAS SC, FINANCE FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
36	WP(C)/725/2017 FIXED	AMARENDRA NATH Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR.M S ALAM MR. S ALAM	SC, SECONDARY EDUCATION SC, FINANCE
37	WP(C)/5775/2017 FIXED	SUMITRA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR.D K SARMAH MS.A TALUKDAR MR.H BORAH	MR. B GOGOI (R5) MR P NAYAK (R5) SC, EDUCATION
38	WP(C)/1579/2019 B/O	BALINDRA KUMAR BARUAH Versus THE STATE OF ASSAM AND 6 ORS.	MR A ALI MR. S K BORAH MR. Y ALI	SC, AG SC, FINANCE DEPTT. SC, PENSION
ORDERS				
39	WP(C)/4653/2013 B/O	SMT. BASANTI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOUDHURY	MS. K D SARMAH(GA,ASSAM) MS. N PHUKAN(SC, EDU,)
40	WITH WP(C)/5576/2015	SMT. BASANTI CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR.P K GOSWAMI MS.B CHOUDHURY MR.A CHOUDHURY MR.D CHOWDHURY	MS. N PHUKAN (SC, EDU) SC, SECO. EDU (R1-4)
41	I.A.(Civil)/2466/2019 FIXED in WP(C)/1886/2019 WITH WP(C)/1886/2019	SMT. SULEKHA SINGHA Versus N. AMARJIT SINGHA AND 5 ORS	MR. S P CHOUDHURY MR. A S DHILLON	SC, HIGHER EDU MS A AHMED MR. JUNM LASKAR
42	WP(C)/5467/2019 CAVT. NO.0762/2019 FIXED	N. AMARJIT SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MS A AHMED	SC, HIGHER EDU MR. S P CHOUDHURY (R6) MR B KAUSHIK MR. A S DHILLON (R6)
42	WP(C)/5467/2019 CAVT. NO.0762/2019 FIXED	TARAKESWAR CHOUDHURY AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR. B D GOSWAMI MS. P BORAH MR. S BARTHAKUR	SC, HIGHER EDU MR. M RAHMAN FOR CAVEATOR

WITH
I.A.(Civil)/2649/2019
in WP(C)/5467/2019

JNANADABHIRAM BAROOAH LAW
COLLEGE
Versus
TARAKESWAR CHOUDHURY AND 7 ORS.

MR. P KALITA

SC, HIGHER EDU
MR. B D GOSWAMI
MR D DAS
MR. S BORTHAKUR
MS. P BORAH

WITH
I.A.(Civil)/2791/2019
in WP(C)/5467/2019

DIP GOSWAMI
Versus
TARAKESWAR CHOUDHURY AND 7 ORS.

MR. K N CHOUDHURY
MS H DEKA

MR. B D GOSWAMI
MR. S BORTHAKUR

43 **WITH**
WP(C)/6087/2019

DINESH CHANDRA BARMAN
Versus
THE STATE OF ASSAM AND 5 ORS.

MR. B D GOSWAMI
MS H DEKA

SC, HIGHER EDU
MR. M RAHMAN
SC, G U
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 79 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

9	WP(C)/6956/2017	THE PURBANCHAL EDUCATION WELFARE SOCIETY PEWS Versus THE STATE OF ASSAM and 2 ORS.	MR.A DHAR MS.C DAS MRK K DAS	GA, ASSAM MR. B K DAS MR. R SARKAR
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ORDERS

10	I.A.(Civil)/2569/2019 FIXED in WP(C)/4075/2019 WITH WP(C)/4075/2019	UNION OF INDIA AND 5 ORS Versus ARUP JYOTI KARMAKAR ARUP JYOTI KARMAKAR Versus UNION OF INDIA AND 5 ORS.	MS. P BHATTACHARYA MR. U K NAIR MR. M P SARMA MS. N SHYAMAL	MR. U K NAIR MS. N SHYAMAL MR. M P SARMA ASSTT.S.G.I.
	WITH I.A.(Civil)/2438/2019 in WP(C)/4075/2019	ARUP JYOTI KARMAKAR Versus UNION OF INDIA AND 5 ORS.	MS. P BHATTACHARYA MR. U K NAIR	ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL(JAIL),
CRIMINAL APPEAL & DEATH REFERENCE MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
12	CRL.A(J)/96/2017 FIXED, BY SLIP	SMT. PADMABATI MARDI @ PADMAMOTI Versus THE STATE OF ASSAM	MR.B NATH AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANOJIT BHUYAN
HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 6

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019,(RELATING TO DIVISION
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

29	I.A.(Civil)/2490/2019 FIXED in WP(C)/7330/2017 WITH WP(C)/7330/2017	SURAJ ALI Versus THE UNION OF INDIA and 3 ORS. SURAJ ALI Versus THE UNION OF INDIA and 3 ORS.	MR. M U MAHMUD MR. M U MAHMUD MR.A R SIKDAR MS.S PARVEEN MR.N AHMED MR.A ALI MR S ISLAM MS F N ZAMAN MS C. KALITA MS. R AHMED	ASSTT.S.G.I. SC, F.T GA, ASSAMR2-4 ASSTT.S.G.I.(R1)
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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, (RELATING TO CIVIL
BENCH - IV) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
22	WP(C)/6405/2019 CAVT. NO.0887/2019 B/O	M/S. KARABI ENTERPRISE Versus THE STATE OF ASSAM AND 9 ORS	MR. D P BORAH MR B PAUL	MS A CHETRI SC, AGRI. DEPARTMENT FOR CAVEATOR
23	WP(C)/6492/2019 B/O	SANJOG BAISHYA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH MR. A KHOOND MS S SARMA HAZARIKA MS. Y S PHOM MR A TALUKDAR	GA, ASSAM
<u>ORDER (STAY VACATING)</u>				
24	I.A.(Civil)/2891/2019 CONNECTED WITH ITEM NO. 11 IN THE DAILY CAUSE LIST in WP(C)/4770/2018	ASSAM STATE AGRICULURAL MARKETING BOARD, AND 3 ORS Versus M/S. KUBER ROLLER FLOUR MILLS	MR. S SAIKIA	MR. N HAWELIA
25	I.A.(Civil)/2892/2019 CONNECTED WITH ITEM NO. 9 IN THE DAILY CAUSE LIST in WP(C)/4727/2018	ASSAM STATE AGRICULTURAL MARKETING BOARD, AND 3 ORS Versus EASTERN ROLLER FLOUR MILLS	MR. S SAIKIA	MR. N HAWELIA
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
26	I.A.(Civil)/2902/2019 [CONNECTED WITH ITEM NO. 13 IN THE DAILY CAUSE LIST], B/O in WP(C)/1984/2019	CHATRADHAR DAS AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. S SAIKIA MR. N J GOGOI	SC, SEC. EDU.
27	I.A.(Civil)/2922/2019 CONNECTED WITH ITEM NO. 14 IN THE DAILY CAUSE LIST in WP(C)/2955/2019	SUNIL INDUSTRIES LTD Versus M/S. ASSAM TAILORING AND ANR.	MR D K MISHRA MR. U J SAIKIA	MR. K N CHOUDHURY MR. T DEORI
<u>ADMISSION</u>				
28	WP(C)/3249/2019 P/H, FIXED	BIRENDRA KUMAR DEORAH Versus ASSAM ELECTRICITY GRID CORPORATION LTD. AND 4 ORS.	MR. S K KEJRIWAL MS. S KEJRIWAL	GA, ASSAM SC, AEGCL

29	WITH WP(C)/3468/2019	BASANTA KALITA Versus ASSAM ELECTRICITY GRID CORPORATION LTD. AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN	SC, AEGCL
30	WP(C)/5643/2019 CAVT. NO.0785/2019 CAVT. 785/2019(D/O), FIXED	GURUPAD PAUL Versus THE STATE OF ASSAM AND 5 ORS.	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN	SC, PNRD MR. B RAHMAN MR. A ROY FOR CAVEATOR
ORDERS				
31	Cont.Cas(C)/575/2018 FIXED	PREM KANTA BORUAH AND 4 ORS. Versus DEBA PRASAD MISHRA AND 2 ORS	MR. D BORAH MR. R DOWARAH	MR. D MOZUMDER (R1, R2, R3) MR. P BORAH (R1, R2, R3) MS P CHOUDHURY (R1, R2, R3)

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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.A.MATTERS) ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	Crl.Pet./113/2016 (PART-HEARD), FIXED	MD. MUSLIM ALI and 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR.D DAS MR.R ALI MS.J CHETIA MR.M R CHOUDHURY	MR.G N SAHEWALLA(R-2) MR.P BORA(R-2) MS.R JAIN(R-2) MR.P DEKA(R-2) PP, ASSAM
HEARING				
11	Crl.A./121/2012 WITH LCR 11 FILES & P.B. 1 NO., FIXED WITH Crl.M.C./254/2013 in Crl.A./121/2012	MADHAB BORTHAKUR Versus THE STATE CBI MADHAB BORTHAKUR Versus TH STATE C.B.I.	MR.K AGARWAL MS.M DEY MR.K AGARWAL MR.M DEY	PP, C.B.I. MR.A C BURAGOHAIR SC, CBI

LEAVE NOTE OF ADVOCATES FOR 03/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 11

[CIVIL BENCH

THIS BENCH WILL TAKE UP HEARING LIST [SPECIAL LIST (CIVIL)] DATED 02-09-2019 TO 01-11-2019, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

22	FAO/37/2017 WITH LCR, FIXED	SMT ANJALI BHATTACHARJEE and 2 ORS Versus MD MONAF UDDIN BARBHUIYA and 5 ORS	MS. B CHOUDHURY MR. S D PURAKAYATHA MR. U CHOUDHURY	MR.I A TALUKDAR(R-1) MS.M MALLIK (R-1)
	WITH I.A.(Civil)/2134/2017 in FAO/37/2017	SMT ANJALI BHATTACHARJEE and 2 ORS Versus MD MONAF UDDIN BARBHUIYA and 5 ORS	MS. B CHOUDHURY MR. S D PURKAYASTHA MR. U CHOUDHURY	

HEARING

23	Arb.A./23/2015 CAVT. NO. CAVT 571/2014 WITH LCR, FIXED	M/S. ADHARSHILLA and ANR. Versus ARUN CH. CHOUDHURY and ANR.	MR.H K DEKA MR.H NATH MR.B D DEKA	MR.N C DAS(Sr.Adv. R-1&2) MR. N C DAS MR.A DAS R- 1and2 MS.M DEVI (R- 1&2) MR. A DAS MR. M BORAH FOR CAVEATOR
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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,3rd September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 15

[CRIMINAL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
02-09-2019 TO 01-11-2019, RELATING TO CRIMINAL
BENCH (CRL.REV.P. AND CRL.PET. MATTERS) ALONG
WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

24	Crl.Pet./987/2019 FIXED	SARFARAJ AHMED (CHANDI) AND ANR. Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR. R KALITA MR H AGARWAL MS. S NEWAR MS. M K BROWN	
25	Crl.Pet./1004/2019 B/O	BIJOY BEHARA AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. P SHARMAH MR. T BAIDYA	PP, ASSAM

BAIL HEARING

26	AB/2412/2019 B/O	JYOTISHMAN BORA AND 3 ORS. Versus THE STATE OF ASSAM	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
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ORDERS

27	Crl.Rev.P./320/2019 FIXED	MAJIRAN NESSA Versus STATE OF ASSAM AND ANR.	MR. A AHMED	PP, ASSAM
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HEARING

28	Crl.Pet./778/2017 WITH LCR 1 (SCANNED) FILE, B/O	DIPIKA KAKATI Versus THE STATE OF ASSAM and ANR.	MR.N ISLAM MRK BHUYAN	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
93	Bail Appln./2588/2019	MD. NAZIMUDDIN AHMED Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
94	Bail Appln./2589/2019	SAMIM AHMED Versus THE STATE OF ASSAM	MR. R PHUKAN MD R ISLAM	PP, ASSAM
95	Bail Appln./2590/2019	NUR MAHAMMAD ALI @ BHOLA AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
96	Bail Appln./2591/2019	ROSHAN SAHANI Versus THE STATE OF ASSAM	MR A RASHID MR. S I BORA	PP, ASSAM
97	Bail Appln./2592/2019	HAFIZUR RAHMAN @ MD. HAFIZUL RAHMAN Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
98	Bail Appln./2593/2019	SEIKH FARID ALI Versus THE STATE OF ASSAM	MD E AHMED MS R RABHA	PP, ASSAM
99	Bail Appln./2594/2019	IBRAHIM RAYMOND AND ANR. Versus THE STATE OF ASSAM	MR. M RAHMAN MR. S K SAIKIA	PP, ASSAM
100	Bail Appln./2595/2019	JFIAR ZAMAL @ RAFIAL AND ANR. Versus THE STATE OF ASSAM	MR I RAFIQUE MD B ZAMAN MS. M DEKA	PP, ASSAM
101	Bail Appln./2596/2019	MD. HALIM HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR N AHMED MR. S RANA	PP, ASSAM
102	Bail Appln./2597/2019	SMTI PARIBHAN NESHA Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM
103	Bail Appln./2598/2019	JULIAS SANGMA @ JULIYAJ MARAK @ JALES Versus THE STATE OF ASSAM	MR A A DEWAN MR B ISLAM	PP, ASSAM
104	Bail Appln./2599/2019	MD. SHAHANUR ISLAM Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM MS M DEKA	PP, ASSAM

MOTION

105	AB/2891/2019	PRANJAL KUMAR BHORALEE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE	PP, ASSAM
106	AB/2892/2019	PANKAJ BHUYAN AND ANR. Versus THE STATE OF ASSAM	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH MR D KALITA	PP, ASSAM
107	AB/2893/2019	BIPIN CHANDRA DAS Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
108	AB/2894/2019	ABDUL RAHMAN AND 6 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MR. J RAHMAN KAKALI DEVI	PP, ASSAM
109	AB/2895/2019	HIBJUR RAHMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
110	AB/2896/2019	IBRAHIM ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. D N AMIN	PP, ASSAM
111	AB/2897/2019	BINANDA CHANDRA DAS Versus THE STATE OF ASSAM	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	PP, ASSAM
112	AB/2898/2019	PRANJAL KUMAR BHORALEE AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S M T CHISTIE	PP, ASSAM
113	AB/2899/2019	SHARBHANU NESSA AND 2 ORS. Versus THE STATE OF ASSAM	MR A A KHAN MR. B HUSSAIN MR. H KABIR	PP, ASSAM
114	AB/2900/2019	MD. ABDUL HANNAN Versus THE STATE OF ASSAM	MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN	PP, ASSAM
115	AB/2901/2019	MD. SHEIKH ABDULLAH AND ANR. Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
BAIL HEARING				
116	AB/2275/2019 FIXED	ARIF UDDIN @ MD. ARIF UDDIN AND 11 ORS. Versus THE STATE OF ASSAM	MR F K R AHMED	MR J H SAIKIA PP, ASSAM
WITH				
117	Bail Appln./2496/2019	AJIM UDDIN @ MD. AJIM UDDIN Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/09/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL BENCH - III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
118	Bail Appln./2046/2019 WITH STATUS REPORT	MD. ASTUL HOQUE Versus THE STATE OF ASSAM	MR. S M MOLLAH MS. B W AKHTARA	PP, ASSAM
119	Bail Appln./2600/2019	MD. SAHIL HOQUE @ SAHENSHA Versus THE STATE OF ASSAM	MR. A K AHMED	PP, ASSAM
120	Bail Appln./2601/2019	ABDUL SAMAD Versus THE STATE OF ASSAM	MR. M A ISLAM MR. A ISLAM M J ABEDIN	PP, ASSAM
121	Bail Appln./2602/2019	JUWEL KHAN Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. S ISLAM MR A HAWARI	PP, ASSAM
122	Bail Appln./2603/2019	DHARMENDRA HIRA Versus THE STATE OF ASSAM	MR. M K BORAH	PP, ASSAM
123	Bail Appln./2604/2019	KITAB ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MD. I HUSSAIN MR. H A TALUKDAR	PP, ASSAM
124	Bail Appln./2605/2019	PRANJAL PRAN BAILUNG @ RAJA BAILUNG Versus THE STATE OF ASSAM	MR. U J SAIKIA MR. A GOHAIN	PP, ASSAM
125	Bail Appln./2606/2019	RANJANA DAS RABHA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN	PP, ASSAM
126	Bail Appln./2607/2019	NIZOM ISLARY @ NIJWM ISLARY @ NIJWM BASUMATARY Versus THE STATE OF ASSAM	MR. A A R KARIM MR J HUSSAIN	PP, ASSAM